

R.O.C.No. 60079-A /2019/B2



CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 198 / 2019

The Government in G.O.Ms.No.319, Home (Cts.II) Department, dated 06.04.2017 has issued orders for the constitution of a District Munsif-cum-Judicial Magistrate Court, at Madhavaram in Tiruvallur District.

Thiru. P.Jaisankar, Additional District Munsif, Poonamallee, is transferred and posted as District Munsif-cum-Judicial Magistrate, Madhavaram, in the aforesaid newly sanctioned Court.

HIGH COURT OF MADRAS, CHENNAI.
DATED: 03.09.2019.

Sd./-C.Kumarappan
REGISTRAR GENERAL